



PARLIAMENT OF INDIA

RAJYA SABHA



STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND TWENTY-NINTH
SESSION OF THE RAJYA SABHA

(5th August to 7th September, 2013)

RAJYA SABHA SECRETARIAT, NEW DELHI
2013

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2013**

Website: <http://rajyasabha.nic.in>

E-mail: rsqns@sansad.nic.in

PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Twenty-Ninth Session of the Rajya Sabha and disposal thereof. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
4th November, 2013
Kartika 13, 1935 (Saka)

SHUMSHER K. SHERIFF,
Secretary-General.

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STATEMENT-I

*Total number of notices of Starred and Unstarred Questions
received under each Group*

GROUP-I

Coal; Corporate Affairs; Drinking Water and Sanitation; Earth Sciences; Human Resource Development; Mines; Minority Affairs; New and Renewable Energy; Rural Development; Science and Technology; Social Justice and Empowerment; Water Resources. 1453

GROUP-II

Civil Aviation; Finance; Health and Family Welfare; Heavy Industries and Public Enterprises; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power. 1488

GROUP-III

Commerce and Industry; Culture; Defence; Home Affairs; Information and Broadcasting; Labour and Employment; Textiles; Women and Child Development; Youth Affairs and Sports. 1372

GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Environment and Forests; External Affairs; Housing and Urban Poverty Alleviation; Overseas Indian Affairs; Panchayati Raj; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Road Transport and Highways; Shipping; Space; Steel; Tourism; Tribal Affairs; Urban Development. 1296

GROUP-V

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Consumer Affairs, Food and Public Distribution; Food Processing Industries; Law and Justice; Railways; Statistics and Programme Implementation. 1405

TOTAL

7014

STATEMENT-II

Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	05.08.2013	201	93	294	45
2.	06.08.2013	277	120	397	75
3.	07.08.2013	257	114	371	61
4.	08.08.2013	222	99	321	38
5.	12.08.2013	224	114	338	49
6.	13.08.2013	331	127	458	78
7.	14.08.2013	304	129	433	96
8.	16.08.2013	336	145	481	69
9.	19.08.2013	277	111	388	67
10.	21.08.2013	405	163	568	117
11.	22.08.2013	378	160	538	79
12.	23.08.2013	351	149	500	103
13.	26.08.2013	286	147	433	73
14.	27.08.2013	449	184	633	83
15.	29.08.2013	311	126	437	73
16.	30.08.2013	294	130	424	81
TOTAL		4903	2111	7014	1187

STATEMENT-II-A

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	4903	300	-	497	2428	1	-	-
Unstarred	2111	2324 +	321++	97	1045	-	1	-
TOTAL:	7014	2624	321	594	3473	1	1	-

+ Includes 1457 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 220 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	12(2)	-	-		3(0)	9(2)	-	-	-	
2.	Agriculture	300(50)	11(0)	93(24)	13(0)	10(2)	173(24)	-	-	-	3
3.	Atomic Energy	43(4)	3(0)	20(2)	2(1)	3(0)	15(1)	-	-	-	3
4.	Chemicals and Fertilizers	132(23)	5(1)	49(6)	13(0)	8(2)	57(14)	-	-	-	-
5.	Civil Aviation	212(27)	4(0)	74(8)	5(0)	13(3)	116(16)	-	-	-	-
6.	Coal	137(12)	12(1)	63(0)	8(0)	13(1)	41(10)	-	-	-	-
7.	Commerce and Industry	180(22)	6(0)	38(2)	4(0)	13(1)	119(19)	-	-	-	-
8.	Communications and Information Technology	198(41)	12(2)	57(14)	4(2)	9(2)	116(21)	-	-	-	5
9.	Consumer Affairs, Food and Public Distribution	194(36)	13(5)	74(13)	28(0)	5(2)	74(16)	-	-	-	11
10.	Corporate Affairs	48(5)	1(0)	12(1)	5(0)	7(0)	22(4)	-	1(0)	-	-

11.	Culture	69(10)	1(0)	21(0)	2(0)	6(2)	39(8)	-	-	-	-
12.	Defence	188(29)	9(1)	47(4)	2(0)	28(4)	102(20)	-	-	-	-
13.	Development of North Eastern Region	9(0)	-	3(0)	2(0)	1(0)	3(0)	-	-	-	-
14.	Drinking Water and Sanitation	92(14)	4(1)	39(11)	13(1)	8(1)	28(0)	-	-	-	-
15.	Earth Sciences	26(0)	1(0)	9(0)	1(0)	1(0)	14(0)	-	-	-	-
16.	Environment and Forests	259(40)	13(5)	87(13)	17(11)	10(2)	132(9)	-	-	-	-
17.	External Affairs	155(25)	7(0)	44(9)	9(5)	33(8)	61(3)	1(0)	-	-	4
18.	Finance	468(70)	20(0)	126(23)	17(0)	31(3)	274(44)	-	-	-	9
19.	Food Processing Industries	33(3)	2(0)	5(0)	1(0)	1(0)	24(3)	-	-	-	8
20.	Health and Family Welfare	390(69)	17(1)	134(25)	13(1)	22(4)	204(38)	-	-	-	5
21.	Heavy Industries and Public Enterprises	42(3)	-	13(1)	3(0)	3(0)	23(2)	-	-	-	-
22.	Home Affairs	506(124)	12(1)	103(23)	13(1)	34(7)	344(92)	-	-	-	5
23.	Housing and Urban Poverty Alleviation	63(8)	3(0)	24(3)	1(0)	7(0)	28(5)	-	-	-	5
24.	Human Resource Development	443(91)	28(5)	218(51)	28(0)	43(12)	126(23)	-	-	-	-
25.	Information and Broadcasting	68(12)	-	14(0)	1(0)	9(2)	44(10)	-	-	-	-
26.	Labour and Employment	140(23)	7(2)	37(9)	1(0)	3(0)	92(12)	-	-	-	8
27.	Law and Justice	133(21)	3(0)	40(10)	7(0)	20(1)	63(10)	-	-	-	10
28.	Micro, Small and Medium Enterprises	34(4)	1(0)	12(1)	1(0)	-	20(3)	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12
29.	Mines	43(2)	4(0)	14(1)	1(0)	11(0)	13(1)	-	-	-	-
30.	Minority Affairs	65(11)	1(0)	24(2)	6(0)	15(3)	19(6)	-	-	-	-
31.	New and Renewable Energy	97(7)	4(0)	41(2)	5(0)	10(1)	37(4)	-	-	-	-
32.	Overseas Indian Affairs	19(2)	3(0)	9(1)	-	2(1)	5(0)	-	-	-	5
33.	Panchayati Raj	25(5)	1(1)	8(0)	-	4(0)	12(4)	-	-	-	-
34.	Parliamentary Affairs	7(0)	-	-	-	6(0)	1(0)	-	-	-	-
35.	Personnel, Public Grievances and Pensions	88(8)	3(0)	29(4)	10(3)	14(1)	32(0)	-	-	-	5
36.	Petroleum and Natural Gas	208(44)	11(4)	65(12)	9(0)	16(7)	107(21)	-	-	-	-
37.	Planning	118(15)	6(1)	49(10)	11(2)	20(0)	32(2)	-	-	-	-
38.	Power	134(19)	7(2)	41(5)	2(0)	10(0)	74(12)	-	-	-	5
39.	Railways	388(74)	12(2)	141(29)	13(0)	18(0)	204(43)	-	-	-	-
40.	Road Transport and Highways	193(30)	9(2)	85(12)	2(2)	9(3)	88(11)	-	-	-	-
41.	Rural Development	228(40)	12(5)	79(15)	19(0)	34(6)	84(14)	-	-	-	-
42.	Science and Technology	23(1)	-	7(0)	3(0)	10(0)	3(1)	-	-	-	-
43.	Shipping	43(1)	1(0)	16(1)	1(0)	1(0)	24(0)	-	-	-	5
44.	Social Justice and Empowerment	90(12)	6(0)	44(4)	1(0)	15(0)	24(8)	-	-	-	-
45.	Space	12(1)	-	4(1)	-	2(0)	6(0)	-	-	-	-

46.	Statistics and Programme Implementation	27(5)	2(2)	6(3)	3(0)	1(0)	15(0)	-	-	-	-
47.	Steel	30(5)	-	9(3)	3(2)	3(0)	15(0)	-	-	-	-
48.	Textiles	42(3)	1(0)	9(3)	1(0)	1(0)	30(0)	-	-	-	-
49.	Tourism	57(14)	3(2)	17(4)	-	7(4)	30(4)	-	-	-	4
50.	Tribal Affairs	52(14)	3(0)	18(4)	1(1)	3(0)	27(9)	-	-	-	-
51.	Urban Development	111(16)	5(2)	43(9)	2(2)	12(1)	49(2)	-	-	-	-
52.	Water Resources	161(39)	7(2)	69(13)	5(0)	16(3)	64(21)	-	-	-	-
53.	Women and Child Development	123(41)	-	23(7)	3(0)	8(6)	89(28)	-	-	-	-
54.	Youth Affairs and Sports	56(10)	4(1)	18(1)	6(0)	2(2)	26(6)	-	-	-	-
TOTAL:		7014(1187)	300(51)	2324(399)	321(34)	594(97)	3473(606)	1(0)	1(0)		100

STATEMENT-IV

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	<u>No. of Questions Admitted</u>		No. of Supple- mentaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Production of foodgrains	1	10	-
2.	Coal	Allocation of coal blocks	3	18	-
		Coal India Limited	1	10	-
		Production of coal	2	10	-
3.	Commerce and Industry	FDI	1	10	-
4.	Consumer Affairs, Food and Public Distribution	Food Security Scheme	2	11	1
		Price rise	2	12	-
		Public Distribution System	2	11	-
		Storage of foodgrains	3	9	5
5.	Drinking Water and Sanitation	Drinking water facilities	1	15	-
6.	Finance	Inflation/price rise	3	9	5
		Loans from banks	4	11	3
		Taxation matters	1	10	-

6	7.	Health and Family Welfare	CGHS	1	13	5
			National Rural Health Mission	3	12	-
	8.	Home Affairs	Crime against women and children	1	12	-
			Naxalism/maoism	1	15	-
			Uttarakhand floods	4	15	5
	9.	Human Resource Development	Kendriya Vidyalayas	1	16	-
			Mid Day Meal Scheme	5	23	-
			Schools	2	37	-
			Universities	6	22	-
	10.	New and Renewable Energy	Solar energy/plants	3	19	-
	11.	Petroleum and Natural Gas	Petrol prices	1	12	-
	12.	Railways	New trains/connectivity	-	19	-
			Policy/administrative matters	2	23	-
			Railway projects	5	36	-
	13.	Road Transport and Highways	National Highways	2	13	-
14.	Rural Development	Mahatma Gandhi National Rural Guarantee Act	8	28	-	
15.	Social Justice and Empowerment	Persons with disabilities	1	15	-	

STATEMENT-V

Statements laid on the Table of the Rajya Sabha in reply to STARRED QUESTIONS

Copies of 285 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VI

*Abstract showing disposal of **SHORT NOTICE QUESTIONS***

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Special Trains on the occasion of Idu'l Fitr	Shri Mohammed Adeeb	Railways	Disallowed	-
2.	Supply of gas to gas based IPPS	Shri Y. S. Chowdary	Petroleum and Natural Gas	Disallowed	-
3.	Declaration of irrigation projects as national projects	Shri Y. S. Chowdary	Water Resources	Answer laid	-
4.	Shortage of manpower in Public Administration Offices	Shri Mansukh L. Mandaviya	Personnel, Grievances and Pensions	Disallowed	-
5.	Punishment for spitting in public places	Shri Mansukh L. Mandaviya	Home Affairs	Lapsed	-
6.	People affected by proposed nuclear plants	Shri Mansukh L. Mandaviya	Prime Minister	Disallowed	-
7.	Right to Food Act	Shri Mansukh L. Mandaviya	Consumer Affairs, Food and Public Distribution	Disallowed	-
8.	Special Act to get justice within stipulated time period	Shri Mansukh L. Mandaviya	Law and Justice	Disallowed	-
9.	Right to safe drinking water	Shri Parshottam Khodabhai Rupala	Drinking Water and Sanitation	Answered	5
10.	Procedure for donation of human organs	Shri Parshottam Khodabhai Rupala	Health and Family Welfare	Disallowed	-

1	2	3	4	5	6
11.	Special scheme for women engaged in milk production	Shri Parshottam Khodabhai Rupala	Agriculture	Disallowed	-
12.	Traffic jam at Narmada bridge	Shri Parshottam Khodabhai Rupala	Road Transport and Highways	Disallowed	-
13.	Amalgamation of PACS with District Cooperative banks	Shri Parshottam Khodabhai Rupala	Finance	Lapsed	-
14.	Restarting of Air India flights to Canada	Shri Mansukh L. Mandaviya	Civil Aviation	Lapsed	-
15.	Banning Judges and Government servants from taking up immediate assignments after retirement	Shri Mansukh L. Mandaviya	Law and Justice	Disallowed	-
16.	Import of rough diamonds by MMTC	Shri Mansukh L. Mandaviya	Commerce and Industry	Disallowed	-
17.	Fake Indian Currency Notes	Shri Parshottam Khodabhai Rupala	Finance	Lapsed	-
18.	Dawood Ibrahim getting Pakistani Diplomatic Passport	Shri Parshottam Khodabhai Rupala	External Affairs	Lapsed	-
19.	Ceasefire violation by Pakistan	Shri Prakash Javadekar	Defence	Disallowed	-
20.	Explosion on INS Sindhurakshak	Shri Prakash Javadekar	Defence	Disallowed	-
21.	Proposal for setting up of new launch site by ISRO	Smt. Kanimozhi	Space	Disallowed	-
22.	Indians lodged in Kot Lakhpat jail	Shri Avinash Rai Khanna	External affairs	Disallowed	-
23.	Defaulted loan under KCC	Shri Arvind Kumar Singh	Finance	Disallowed	-
24.	Fresh FIR against loan defaulters	Shri Arvind Kumar Singh	Finance	Disallowed	-

1	2	3	4	5	6
25.	Involvement of bank officials in loan defaults	Shri Arvind Kumar Singh	Finance	Lapsed	-
26.	Non-recovery of outstanding loans by Allahabad Bank	Shri Arvind Kumar Singh	Finance	Lapsed	-
27.	FIR against bank officials	Shri Arvind Kumar Singh	Finance	Lapsed	-
28.	Train accident at Dhamara station, Bihar	Shri Prakash Javadekar	Railways	Disallowed	-
29.	Complaints regarding torture by senior officers	Shri Mohammed Adeeb	Home Affairs	Lapsed	-
30.	Filing of court cases by CCH, Janakpuri	Shri Mohammed Adeeb	Health and Family Welfare	Lapsed	-
31.	Filing of pleas for protection of disabled by CCH, Janakpuri	Shri Mohammed Adeeb	Health and Family Welfare	Lapsed	-
32.	Installation of CCTV cameras at CCH, Janakpuri	Shri Mohammed Adeeb	Health and Family Welfare	Lapsed	-

Admitted: 2 Disallowed: 18 Lapsed: 12

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Improvement in the Mid Day Meal Scheme	Shri Ram Kripal Yadav	Human Resource Development	Lapsed	-
2.	Training to police personnel to tackle militant attacks	Shri Mansukh L. Mandaviya	Home Affairs	Lapsed	-
3.	Central universities in Jammu and Kashmir	Shri Avinash Rai Khanna	Human Resource Development	Lapsed	-
4.	Savings on subsidy owing to organic farming	Shri Avinash Rai Khanna	Chemicals and Fertilizers	Lapsed	-

Admitted: Nil Disallowed :Nil Lapsed:4

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	26.08.2013	Shri M. M. Pallam Raju, Minister of Human Resource Development	Starred Question 442	26.04.2013	Upgradation of infrastructure in schools
2.	27.08.2013	Smt. Panabaka Lakshmi, Minister of State in the Ministry of Petroleum and Natural Gas and in the Ministry of Textiles	Unstarred Question 293	06.08.2013	Audit of KG-D6 Block by CAG
3.	29.08.2013	Smt. Jayanthi Natarajan, Minister of State (Independent Charge) of the Ministry of Environment and Forests	Unstarred Question 1570	12.03.2013	Environmental clearance to Green Field Airport at Aranmula in Kerala

STATEMENT-IX

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1. The number of sittings during which the Question time was allotted..... 16
2. The number of sittings during which the Question Hour was dispensed with..... Nil
3. The number of sittings which were adjourned without transacting any business..... Nil
4. The number of sittings during which Question time was allotted but no Questions were orally answered in the House..... 4 (6th, 12th, 13th and 26th August, 2013)
5. The number of sittings cancelled..... 2 (16th and 21st August, 2013)
6. The number of sittings extended without Question Hour (special sittings)..... 6 (2nd to 7th September, 2013)
7. The number of Questions (Starred and Unstarred) received in Hindi..... 1187
8. The number of Members from whom notices were received..... 156
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions 9 (Shri N. K. Singh)
10. The number of Questions answered orally 28
11. The number of Questions on which Supplementaries were put..... 23

12.	The number of Supplementary Questions put.....	100
13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	2596
14.	The maximum number of notices received from any one Member.....	207 (from Shri Mohd. Ali Khan)
15.	The maximum number of Supplementary Questions put by any one Member.....	4 (each by Dr. Chandan Mitra, Shri Parshottam Khodabhai Rupala and Dr. Kanwar Deep Singh)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	2
17.	The days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	154 (on 5 th August, 2013)
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	6 (on 23 rd August, 2013)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	3 (each on 14 th and 22 nd August, 2013)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	1128 (on 23 rd July, 2013)
22.	The maximum number of Questions orally answered on any one subject.....	1
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of notices addressed to any one Minister by Members.....	506 (to Minister of Home Affairs)

25.	The maximum number of admitted Questions addressed to any one Minister.....	246 (to Minister of Human Resource Development)
26.	The maximum number of Questions orally answered by any one Minister.....	3 (by Minister of Consumer Affairs, Food and Public Distribution)
27.	The maximum number of Supplementary Questions answered by any one Minister	11 (by Minister of Consumer Affairs, Food and Public Distribution)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	438.37
30.	Average number of Questions orally answered per sitting...	2
31.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	2.8
32.	Average number of Supplementary Questions asked per sitting.....	7.14
33.	Average number of Supplementary Questions on each Question answered orally	3.57
34.	Average time taken on each Question orally answered.....	12.85 minutes
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	285
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 16 th , 19 th , 23 rd , 26 th and 30 th August, 2013)
37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby.....	36 pages (for SQ 198 answered on 22.08.2013)
38.	Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha.....	3

STATEMENT-X

Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha

Sl. No.	Observations/Directions/Rulings made/given by	Date	Observations/Directions/Rulings made/ given
---------	---	------	---

NIL
